

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-530
IB-124/ND/2021

IN THE MATTER OF:

Novia International Consulting APS

V/s

Bhadra Internation India Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC

Order delivered on 30.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

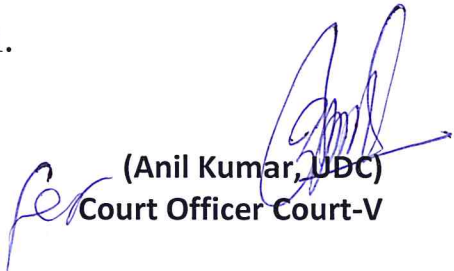
PRESENT:

For the Applicant :

For the Respondent :

ORDER

As one of the Members is on leave, adjourned to 06.05.2021.


(Anil Kumar, JDC)
Court Officer Court-V